

professor from Chiang-kai Shek's China and that the Chinese Cultural Delegation which was here last year went to this Institute on a visit and left the place as a protest against the presence of this particular visiting professor?

Shri K. D. Malaviya: I have no information.

Dr. Jaisooriya: If this Central Institute is primarily a research institute, what is the percentage of the time which the staff devotes to research?

Shri K. D. Malaviya: I have not got the percentage here with me.

FOREIGN AID

***1868. Prof. Agarwal:** Will the Minister of Finance be pleased to state:

(a) the total amount of foreign assistance that the Government of India expect to receive during 1952-53; and

(b) the maximum amount of financial aid that the Government of India expect to receive from the U.S.A. for the fulfilment of the Five Year Plan?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). It is not possible to anticipate the amount of assistance likely to be received.

Prof. Agarwal: May I know whether the reduced Appropriation Bill of America affects in any way the agreements that have been already signed under the Indo-U. S. Technical Aid Scheme?

Shri C. D. Deshmukh: No, Sir. This is in respect of the year that has begun from 1st of July.

Prof. Agarwal: May I know whether any decisions have been reached regarding the recent negotiations for a loan from the World Bank for iron and steel works?

Shri C. D. Deshmukh: No, Sir. Negotiations are imminent.

Shri V. P. Nayar: May I know whether Government have any alternative proposals to finance the Five Year Plan in case Government do not get any further aid from United States of America or in case Government break with America?

Shri C. D. Deshmukh: We have not received the final edition of the Plan yet

COMMERCIAL AUDIT ORGANISATION

***1869. Shri K. C. Sodhia:** Will the Minister of Finance be pleased to state:

(a) what is the strength of the Commercial Audit Organisation under the heads (1) Officers, (2) non-gazetted staff;

(b) to what states are they posted at present; and

(c) whether the transactions relating to the procurement of food etc., are considered as commercial transactions; and if not, why not?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). There is at present no separate organisation for Commercial Audit as such in the Indian Audit and Accounts Department. The various Civil, Postal, Railway and Defence Audit Offices have to look after the audit of Government commercial organisations as part of their over-all functions. There being no separate staff, it is not possible to state the number of officers and staff employed solely on Commercial Audit.

With a view, however, to organising and building up separate commercial audit wings in the Audit Offices, the post of Commercial Audit Officer has been created in the office of the Comptroller and Auditor-General with an Assistant Accounts Officer and six Subordinates.

(c) Yes, Sir.

Shri K. C. Sodhia: In which States are they going to be posted?

Shri C. D. Deshmukh: I shall require notice for that question, Sir.

EXPERT COMMITTEE (EXCISE)

***1870. Dr. Amin:** Will the Minister of Finance be pleased to state:

(a) whether any report has been submitted by the Expert Committee (Excise) which was appointed by the Government of India to make recommendations for bringing about uniformity in excise rules regulating the collection of duty on the manufacture, possession and sale of drugs and medicines; and

(b) if the answer to (a) above is in the affirmative, what action have Government taken or propose to take on these recommendations?

The Minister of State for Finance (Shri Tyagi): (a) Yes. The Expert Committee's Report has been received.

(b) In pursuance of certain interim recommendations made by the Committee, and with the concurrence of the State Governments, uniform rates of duty have been fixed for the "restricted" and "unrestricted" categories of medicinal and toilet preparations containing spirit, and no changes can

be made in the lists of preparations falling under each of these categories without the approval of the Government of India.

Further action on the several recommendations in the Expert Committee's Report which are of a complex nature is under consideration.

Dr. Amin: Will the Government be pleased to lay on the Table of the House a report of that Expert Committee?

Shri Tyagi: Yes, Sir. With all pleasure, I shall lay it on the Table of the House.

SCIENTIFIC TERMINOLOGY

*1871. **Shri Balwant Sinha Mehta:** Will the Minister of Education be pleased to state what are the basic principles on which the Scientific Terminology of national language is being prepared?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): A statement giving the guiding principles which have so far been laid down by the Board of Scientific Terminology and the Philologists Committee is placed on the Table of the House. [See Appendix IX, annexure No. 7.]

Shri Balwant Sinha Mehta: May I know how many philologists are working there for regional languages, who are they and what are they paid for?

Shri K. D. Malaviya: There are ten Expert Committees dealing with the various sciences. The names of the members of the Committees are not with me now. The Committees are for Mathematics, Agriculture, Physics, Botany, Geology, Zoology, Medicine, Social Sciences, Administration, Chemistry and Defence Services.

Shri Balwant Sinha Mehta: I wanted to know the names of those who represent the regional languages.

Shri K. D. Malaviya: I shall require notice for that question.

Shri Balwant Sinha Mehta: May I know in which branches of science, the work has been undertaken, and by what time the courses of High School and College classes respectively are expected to be completed?

Shri K. D. Malaviya: The work has been undertaken, as I have said, in ten branches. The preparation of

technological words for the Matriculation Examination are expected to be completed next year.

Dr. P. S. Deshmukh: May I know, Sir, if it is a fact that most of this work has already been completed in the State of Madhya Pradesh by Dr. Raghu Vira?

The Prime Minister (Shri Jawaharlal Nehru): Yes, we have a distant cognizance of that fact, but it has to be done all over again.

Shri Raghavaiah: Do Government contemplate the preparation of a lexicon of all the scientific terms?

Shri K. D. Malaviya: Yes, Sir.

श्री गणपति राम : क्या माननीय मंत्री बतला सकते हैं कि साइंटिफिक टर्मनोलॉजी कमेटी में हर एक यूनिवर्सिटियों के भी प्रतिनिधि रखे गये हैं, यदि हाँ, तो क्या कोई बनारस हिंदू विश्वविद्यालय का भी प्रतिनिधि रखा गया है ?

श्री के० डी० मालवीय : जी नहीं, यूनिवर्सिटियों के आधार पर उस में प्रतिनिधि नहीं रखे गये हैं ।

Shri T. S. A. Chettiar: May I know whether the Government have accepted as a guiding principle that they will adopt as far as possible international terminology?

Shri Jawaharlal Nehru: Yes, Sir. It is difficult to have any single guiding principle in this matter. We have so many other factors to consider. But in regard to scientific and technical terms, we want to use international words as far as possible, which have already come into common use in India.

Shri A. C. Guha: Has there been any attempt to see that similar terms may be taken in all the languages of India?

Shri Jawaharlal Nehru: That is the whole idea, namely the same international terms should be used as far as possible in the various languages in India.

Shri V. P. Nayar: May I know whether the scientific equivalents in the national language will be in simple language or whether they will also be in the classical tyrannical language?